

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.326 OF 2018**

**In the matter of:**

**C. J. George & Ors**

**Appellant**

**Versus**

**Synhite Industries Ltd**

**Respondents**

For Appellant: Ms Srishti Govil and Mr. Ankit Jaglan, Advocates.

For Respondent: Mr. Goutham Shivshankar, Mr. Shantanu Singh, Advocates.

**ORDER**

**30.08.2019-** Due to paucity of time, the appeal could not be heard today.

List the appeal for hearing on **20<sup>th</sup> September, 2019 at 12 Noon.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

Bm/nn